

**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**



IA 32 of 2018 in C.P. (I.B) No. 66/7/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2018**

Name of the Company: Ramchandra B Chaudhary RP
V/s.
Anil Ltd. & ors

Section of the Companies Act: Section 19 of the Insolvency and Bankruptcy
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Vishal J Dave/ Nipun Singhvi	Advocate	Applicant	
2.	Mr. Raheel Patel with Mr. Arjun Joshi Adv. for Nanavati Associates	Adv.	Respondent	

ORDER

Learned Advocate Mr. Nipun Singhvi with Learned Advocate Mr. Vishal Dave present for Applicant. Learned Advocate Mr. Raheel Patel with Learned Advocate Mr. Arjun Joshi i/b Nanavati Associates present for Promoter Director in IA 32/2018.

Proof of service of notice of date of hearing on Respondent filed.

Learned Advocate Mr. Raheel Patel i/b Nanavati Associates filed Vakalatnama for Promoter Director in IA 32/2018.

List the matter on 08.02.2018.


**MANORAMA KUMARI
MEMBER JUDICIAL**


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 5th day of February, 2018.